

| Annexure-5 | | | | | | | | | | | | | | |
|---|---|------------|---------------------------|----------------|---------------------------|-----------------|---|---|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
| Name of the corporate debtor : Sunshine Housing & Infrastructure Private Limited Date of commencement of Liquidation : 2nd June 2025 List of stakeholders as on 14 January 2026 | | | | | | | | | | | | | | |
| List of operational creditors (Government dues) | | | | | | | | | | | | | | |
| (Amount in ₹) | | | | | | | | | | | | | | |
| Sr. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | % share in total amount of claims admitted | | | | | |
| 1 | Deputy Commissioner of State Tax (MUM-VAT-E-828) | State | 3-Jun-25 | 55,528,855 | 55,528,855 | | | | 2.34% | | | | | |
| 2 | Asst. Commissioner of Income Tax (TDS), Circle-2(2), Mumbai | Central | 3-Jul-25 | 24,559,617 | 24,559,617 | | | | 1.04% | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | 80,088,472 | 80,088,472 | | - | - | 3.38% | - | - | - | - | |

